

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri C.V. Marathe
COURT 4 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 11-08-2020

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|------------------------------------|------------------|-----------------|--|--|
| FRAMING ISSUES | | | | |
| 1 | SUIT | 102617/2014 | VIJAY DAMODAR SOPARKAR Vs 1.SURYAKANT DAMODAR SOPARKAR 2.CHANDRAKANT DAMODAR SOPARKAR 3.SANGEETA SUBHASH SOPARKAR AND ORS | BHAKTI A. SUTAR Udayan Jain D- 6 Jayshree Tripathi D-5, Mhaske Deft |
| 2 | SUIT | 101055/2015 | 1.Smt.Laxmi Shantaram Chavan 2.Dinesh Shantaram Chavan 3.Rajesh Shantaram Chavan And ors Vs 1.Smt.Savita Maruti Chavan 2.Sandip Maruti Chavan 3.Ms.Vaishali Maruti Chavan And ors. | Mohan P. Pawar Mrs Indira Bhushan Jalgaonkar for Def No. 1 to 6 |
| At 11.00 AM Morning Session | | | | |
| 3 | SUIT | 105795/2006 | SUKANYA MAHESHCHANDRA LAD AND ANR Vs SATISH V BHATT AND ORS | BHARAT JOSHI BHUSHAN V MAHADIK 1 |
| 4 | SUIT | 104967/2012 | ANANT LAXMAN ADARKAR Vs BHANDUP SADGURU PRERMA CHS LTD | SANTOSH KANCHAR |
| 5 | SUIT | 100483/2014 | 1.LAXMAN MAHADEO VANJARE 2.BALKRISHNA MAHADEO VANJARE 3.RAMCHANDRA BABU VANJARE Vs ASHOK MAHADEO VANJARE 2.R.B.BUILDERS AND DEVELOPES | DEVMANI SHUKLA |
| DRAFT ISSUES | | | | |
| 6 | SUIT | 100571/2015 | Smt.Pratibha Vijay Keer 2.Vishal Vijay Keer Vs 1.Ms.Prathmesh CHS Ltd. 2.Mr. Ravi Alwa | Mr. Dinesh Chandrarao Patankar |

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| 7 | SUIT | 102457/2016 | Smt. Bharti Ramlal Lokhande Vs Suryakant Ramlal Lokhande | Mr. Sandip J. Ghogare |
| <u>FOR TAKING STEPS</u> | | | | |
| At 2 45 pm Afternoon Session | | | | |
| 8 | SUIT | 102203/2018 | Shri.Teg Bhahadur Singh Vs Shri.Denzil Bozafilious Dsilva | Shri Asit Singh |
| Sub Matter: NOTICE OF MOTION/0103353/2018 | | | | |
| <u>C/S HEARING</u> | | | | |
| 9 | SUIT | 107181/2003 | SMT SUSHMA P KUNKEKAR Vs KASHINATH J PATIL AND ORS | M S HARESH MEHTA AND CO ONKAR WARANGE 1 - U OBJ |
| Sub Matter: CHAMBER SUMMONS/0101054/2018 | | | | |
| Sub Matter: CHAMBER SUMMONS/0100539/2017 | | | | |
| 10 | CHAMBER SUMMONS | 100539/2017 | Sushma P. Kunekar And Ors. Vs Jaysingh V. Masoliya And Ors. | Dilip R. Keni |
| (Main Matter SUIT/0107181/2003) | | | | |
| 11 | CHAMBER SUMMONS | 101054/2018 | Sushma P. Kunekar Vs Kashinath J. Patil And Ors - Applicant - Pramila Vishwas Patil | Adv Deepali M. Patankar |
| (Main Matter SUIT/0107181/2003) | | | | |
| <u>FOR APPERANCE</u> | | | | |
| At 11.00 AM Morning Session | | | | |
| 12 | SUIT | 102617/2019 | Mr. Chandrakant Keshavlal Shah Vs R.V. Technical High School | Jagdish Nagar and Associates |
| <u>COMPLIANCE</u> | | | | |
| 13 | SUIT | 107383/2003 | VASANT GAJANAN PARANJAPE AND ANR Vs VASUDEO MAHADEV PARANJAPE AND ANR | M G BARVE SHASHANK C THATTE |

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| 14 | SUIT | 101505/2015 | Laxminarayan Rajdhar Mishra Vs O.P. Sharma | Vijay S. Gharat |
| 15 | NOTICE OF MOTION | 100760/2016 | Lalit Timothy DSouza Vs Sunder Jogappa Shetty And Ors | Raymond And Co. |
| (Main Matter SUIT/0107514/2004) | | | | |
| 16 | SUIT | 102607/2017 | Mr. Tarun Pranlal Bajaria Vs Devyan Padamshi Gala | Shri J. V. Parmar |
| Sub Matter: NOTICE OF MOTION/0100409/2018 | | | | |
| At 11.00 AM Morning Session | | | | |
| 17 | SUIT | 101522/2009 | PARVEEN BANU NAZIR PATEL Vs FATRU SAHEB PATEL | SUNIL SINGH |
| 18 | SUIT | 107506/2003 | ABDUL RASOOL A NAVROZ Vs M S KISHORE INDUSTRIES AND ORS | M M BAGADIA M M BAGADIA APPLI |
| 19 | SUIT | 102004/2014 | MRS.DEEPALI DILIP MULAY NEE MISS MRUNALINI DATTATRAY THAKUR Vs 1.PREMA SUBHASH THAKUR 2.AKSHAY SUBHASH THAKUR 3.ABHIDYNA SUBHASH THAKUR AND ORS | MR.ALOK KUMAR SINGH |
| At 2 45 pm Afternoon Session | | | | |
| 20 | SUIT | 107514/2004 | LALIT DSOUZA Vs SUNDER SHETTY | M S HARIANI AND CO V N BANGERA |
| Sub Matter: NOTICE OF MOTION/0100760/2016 | | | | |